

अभी पेपर्स में भी आया था, POCSO (Protection of Children from Sexual Offences) में जो केसेज़ चल रहे हैं, हम इस ऐक्ट को और मज़बूत बना रहे हैं। इसमें हम बहुत सारे issue लेकर आ रहे हैं।

उपसभापति जी, इसमें the modification of law will address the need for stringent measures against rising trend of child sex abuse in the country and combat the menace of relatively new kind of crimes. The Government has determined stressing that the strong penal provisions will act as a deterrent. It intends to protect the interest of the vulnerable children in times of distress and ensure their safety and dignity.

श्री उपसभापति: माननीय मंत्री जी, कृपया आप ब्रीफ में बोलिए, क्योंकि अभी हम लोग बहुत कम क्वेश्चंस कवर कर पाए हैं।

श्री जी. किशन रेड्डी: सर, आने वाले दिनों में मोदी जी के नेतृत्व में भारत सरकार इस विषय पर कठिन ऐक्ट लाने वाले हैं, जिसे हम इसी संसद में लाएंगे। इसमें दो Acts आएंगे। एक proposal Fast Track Court के लिए आने वाला है और एक POCSO के लिए आने वाला है। इसके साथ, आने वाले दिनों में जितने भी pending cases हैं, कोर्ट के द्वारा उनका speedily prosecution हो सके, ताकि हम दोषियों को अच्छी तरह से सज़ा दे सकें।

MR. DEPUTY CHAIRMAN: Question No. 260; questioner not present. Are there any supplementaries?

***260. [The Questioner was absent.]**

Details of unorganised sector

***260. SHRI SANJAY SINGH:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether India's unorganised sector is shrinking, if so, the details thereof; and

(b) whether unorganised sector is draining India's economy and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (b) A statement is laid on the Table of the House.

Statement

(a) and (b) There is no separate published data for unorganized sector as a whole. However, shrinking of unorganized sector is a positive indicator of development.

Government has taken a number of steps towards expansion of the organized sector. These are as under:—

Under the Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) initiative undertaken by the Ministry of Labour & Employment there has been a significant improvement in the registration of beneficiaries and 1.2 crores number of employees benefitted in the last three year, which is an indication of shifting from informal sector to the formal sector for availing the Social Security Benefit. In order to provide social security benefits to the workers in the unorganized sector including workers in agriculture sector, the Government has enacted the Unorganized Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganized workers depending upon their eligibility. Government of India and State Governments pay the annual premium in equal share without any burden on the beneficiary. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of minimum assured monthly pension, Government of India has recently launched Pradhan Mantri Shram Yogi Maandhan (PM-SYM). Under the scheme, minimum assured monthly pension of ₹ 3000/- will be provided to the unorganized workers after attaining the age of 60 years. Prescribed monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

Delay in NRC process

*261. SHRI AMAR SHANKAR SABLE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that National Register of Citizens (NRC) process has been inordinately delayed;
- (b) what action has been taken by Government for publication of final NRC in Assam;
- (c) how many foreigners have been identified by Government during NRC exercise; and
- (d) whether NRC will help in checking illegal migration?